

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:930
ANSWERED ON:25.11.2009
NRI MARRIAGES
Meinya Dr. Thokchom

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether a NRI Cell has been opened to look into the problems relating to NRI marriages;
- (b) if so, the details thereof;
- (c) the number of cases registered and disposed off so far;
- (d) whether there is any difficulty to deal with NRIs since they are not Indian citizens;and
- (e) if so, the details thereof ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) & (b): Yes, Sir. An NRI Cell at National Commission For Women (NCW) under Ministry of Women and Child Development was inaugurated on 25th September,2009.
- (c): NRI Cell has received 105 complaints till 19th November, 2009.
- (d) & (e): The difficulties in dealing with the problems relating to NRI marriages are as under:-
 - (i) Such marriages are not governed by only the Indian legal system but by laws involving the legal system of the other countries which are not the same in all countries.
 - (ii) The problems related to NRI marriages can not be tackled effectively in the absence of treaties with various countries.
 - (iii) Different countries have different laws for divorce and the principles governing matters of divorce are often conflicting in different countries.